

ITEM NO.8

COURT NO.13

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7525/2012

VED PRAKASH

Appellant(s)

VERSUS

PHOOL CHAND (DEAD) & ORS.

Respondent(s)

(OFFICE REPORT ON DEFAULT)

Date : 13-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK GUPTA
[IN CHAMBERS]

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh, Adv.

For Respondent(s)

Ms. Shalini Kumar, Adv.
Mrs. Niranjana Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed by the learned counsel for the petitioner, four weeks further time is granted to cure the defects as pointed out by the Registry in its office report by way of last opportunity.

(SUSHMA RANI BATRA)
SR.PERSONAL ASSISTANT

(TAPAN KUMAR CHAKRABORTY)
BRANCH OFFICER